

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:2778
ANSWERED ON:15.03.2010
REDUCTION IN DEPTHS OF HDC
Panda Shri Prabodh

Will the Minister of SHIPPING be pleased to state:

- (a) whether the river regulatory measures suggested by the competent authority to keep the desired depths of the channels of Haldia Dock Complex (HDC) were never implemented during last a decade;
- (b) if so, the reasons therefor;
- (c) whether the Government has conducted any enquiry regarding non-implementation of such suggestions and fix responsibility on persons;
- (d) if so, the details and outcome thereof;
- (e) whether the Government has taken steps in addition to existing ones to increase the depths of the HDC; and
- (f) if so, the details thereof?

Answer

MINISTER OF SHIPPING(SHRI G.K.VASAN)

(a) & (b): A scheme of River Regulatory Measures (RRM) was approved by Government of India in 2001. The scheme could not be implemented due to frequent discharge of tenders due to technical deviations put in by the potential bidders in the form of unassured depth achievements. In the meanwhile, due to change in bathymetry as well as hydro-dynamic conditions of the river, the revalidation of the RRM became necessary. Subsequently, the Technical Advisory Committee (TAC) of the Kolkata Port recommended to revalidate the RRM through Mathematical Model Study in the light of present bathymetry & hydro-dynamic condition of the river. The final report with fresh recommendations of RRM scheme is expected shortly.

(c) & (d): The suggestions for RRM will be implemented after the revalidation of the scheme is completed.

(e) & (f): Maintenance dredging is being undertaken at the HDC by the Dredging Corporation of India.